



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL UNDER E.S.I. (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUE/2/2019	SHWARDE PHARMACEUTICALS (INDIA) PVT. LTD., REP. THR. ITS DIRECTOR, ARVIND AMONKAR., VS THE DEPUTY DIRECTOR, EMPLOYEE'S STATE INSURANCE CORPORATION, PANAJI AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. ASHWINI AGNI FOR R.NO.1 ADV. M. KAVLEKAR FOR R.NO.1 ADV. J. SAWAIKAR FOR R.NO.1 ADV. D. BAKAL FOR R.NO.1 ADV. S. DODAMANI FOR R.NO.1
2	AUE/1/2021	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION VS CASA PORTUGUESA, REP. BY ITS PROP., ULRIKE E. SOUZA, THR. HER POA, FRANCIS FERNANDES AND 9 ORS	ADV. ASHWINI AGNI JAY PRADIP SAWAIKAR KAVLEKAR MADHAVI TULSHIDAS SHARMIN DODMANI	
3	AUE/2/2021	ASSISTANT DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION VS SHIRLINA WILINOVA FERNANDES (DEC) THR. LRS.	ADV. ASHWINI AGNI SHARMIN DODMANI KAVLEKAR MADHAVI TULSHIDAS JAY PRADIP SAWAIKAR	ADV. JOAQUIM GODINHO FOR R. NO. 1.2 ADV. JOAQUIM GODINHO FOR R. NO. 1.1 ADV. JOAQUIM GODINHO FOR R. NO. 1.3 ADV. JALMI MANOJ SADANAND FOR R. NO. 1.1 ADV. JALMI MANOJ SADANAND FOR R. NO. 1.2 ADV. JALMI MANOJ SADANAND FOR R. NO. 1.3

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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